



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.1398/2020

Thursday, this the 22nd day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Harish Kumar Garg
S/o Shri Kanwar Bhan Garg
B-3/203, First Floor
Paschim Vihar, New Delhi-110063.

.. Applicant
(By Advocate : Mr. Raju Gupta)

Versus

1. Regional Provident Fund Commissioner-1
EPFO, Regional Office, Delhi (South)
Plot No.23, Sector 23
Dwarka, New Delhi-110075.
2. Additional Central Provident Fund Commissioner-1
(Delhi & Uttrakhand)
8th Floor, Bhavishya Nidhi Bhawan
Community Centre, Wazirpur Industrial Area
Delhi-110052.
3. Central Provident Fund Commissioner
EPFO Organization
Bhavishya Nidhi Bhawan
14, Bhikaji Cama Place
New Delhi-110066.
4. Regional Provident Fund Commissioner-1
EPFO, Bhavishya Nidhi Bhawan
Plot No.43, Sector 44, Industrial Area
Gurugram, Haryana-122002.

...Respondents

ORDER (ORAL)**Justice L. Narasimha Reddy:**

We noticed several defects in the O.A. When it is pointed out to learned counsel for applicant, he seeks permission of the Tribunal to withdraw the O.A. with liberty to file a fresh OA.

2. Permission is accorded. The O.A. is accordingly dismissed as withdrawn with liberty to the applicant to file a fresh OA with proper pleadings and prayer. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

October 22, 2020
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